

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 30/TT/2021

- Subject** : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff of the 2019-24 period in respect of 2 Number 765 kV line bays at 765/400 kV Raipur Pooling Station (Powergrid) for Raipur PS (Powergrid)-Rajnandgaon (TBCB) 765 kV D/C line under “Powergrid works associated with additional System Strengthening Scheme for Chhattisgarh IPPs (Part-B)” in Western Region.
- Date of Hearing** : 29.4.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondent** : Madhya Pradesh Power Management Company Limited (MPPMCL) and 13 Others
- Parties present** : Ms. Swapna Sheshadri, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Sneha Singh, Advocate, PGCIL
Shri Hemant Singh, Advocate, RRWTL
Shri Lakshyavat Singh, Advocate, RRWTL
Ms. Lavanya Ranveer, Advocate, RRWTL
Shri Mohd. Mohsin, PGCIL
Shri Zafrul Hasan, PGCIL

Record of Proceedings

The learned proxy counsel for Raipur-Rajnandgaun-Warora Transmission Limited (RRWTL), Respondent No. 12, sought an adjournment as the arguing counsel was not available due to bereavement in his family.

2. The learned counsel for the Petitioner submitted that the pleadings in the matter are complete, and the Commission may consider issuing the order on the basis of the documents already on record.



3. The learned proxy counsel for RRWTL sought one more opportunity for a hearing and also sought leave of the Commission to file a short reply to bring on record the latest developments in the matter, which the Commission allowed.
4. The Commission directed the Respondents, including RRWTL, to file their reply on an affidavit by 17.5.2024, with an advance copy to the Petitioner, who may file its rejoinder, if any, on an affidavit by 3.6.2024 and observed that no further extension of time would be granted.
5. The matter will be listed for hearing on 20.6.2024.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

